

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT & HIGHWAYS
LOK SABHA

UNSTARRED QUESTION NO. 630
ANSWERED ON 13th December, 2018

ROAD ACCIDENT

630. SHRI GEORGE BAKER:
SHRI PARBHUBHAI NAGARBHAI VASAVA:
SHRI SHIV KUMAR UDASI:
SHRI ANIL SHIROLE:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) the details of the number of people that are killed in road accidents including cyclists/pedestrians every year across the country, State/UT-wise including Gujarat, West Bengal and Maharashtra;
- (b) the steps taken/being taken by the Government to curb these accidents;
- (c) whether the Government has set any target to reduce the number of road deaths within the country and if so, the details thereof;
- (d) whether the Government is issuing new safety standards for the automobiles along with eliminating the black spots on National Highways, if so, the details thereof; and
- (e) whether the Government has any action plan to promote use of bicycles in urban areas of the country and construct bicycle tracks along the roads and if so, the details thereof?

ANSWER
THE MINISTER OF STATE IN THE
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS
(SHRI MANSUKH L. MANDAVIYA)

(a) As per information received from police department of all States/UTs the total number of cyclist/pedstrains killed under the ctegrory of road user during the last two calendar years i.e. 2016 and 2017 is given at below:-

Years	Cyclist killed under the category of road user	Pedestrain killed under the category of road user
2016	2585	15746
2017	3559	20457

The State/UT-wise details in respect of number of cyclist/pedestrians killed under the category of road user including Gujarat, West Bengal and Maharashtra State during the last two calendar years i.e. 2016 and 2017, is Annexed.

(b) & (c) United Nations (UN) had promulgated the UN Decade of Action targeting to reduce road accidents by 50% by the year 2020. All member countries of the UN including India are committed to this Mission. The Government has made necessary amendment in Section 135 and Schedule VII of Companies Act as well as the provisions of the Companies (Corporate Social Responsibility Policy) Rule 2014 which *inter-alia* envisage that every qualifying company requires spending of at least 2% of its average net profit for the immediately preceding 3 financial years on CSR activities. These activities also include road safety.

The Ministry of Road Transport and Highways has taken a number of steps to prevent road accidents and road accident fatalities as per details mentioned under: -

- 1) The Government has approved a National Road Safety Policy. This Policy outlines various policy measures such as promoting awareness, establishing road safety information data base, encouraging safer road infrastructure including application of intelligent transport, enforcement of safety laws etc.
- 2) The Government has constituted the National Road Safety Council as the apex body to take policy decisions in matters of road safety.
- 3) The Ministry has requested all States/UTs for setting up of State Road Safety Council and District Road Safety Committees, and to hold their meetings regularly.
- 4) The Ministry has constituted Group of Ministers of State Transport Minister to examine the best practices of Transport and suggest issues to improve road safety.
- 5) Based on the recommendation of Group of Minister, the Ministry introduced Motor Vehicle (Amendment) Bill 2017 covering entire gamut of road safety.
- 6) The Ministry has formulated a multi-pronged strategy to address the issue of road safety based on 4 'E's viz. Education, Engineering (both of roads and vehicles), Enforcement and Emergency Care.
- 7) Road safety has been made an integral part of road design at planning stage.
- 8) Road Safety Audit of selected stretches of National Highways has been taken up.
- 9) The threshold for four laning of national highway has been reduced from 15,000 Passenger Car Units (PCUs) to 10,000 PCUs. About 52,000 Km of stretches of State Highways has been identified for conversion to national highways.

- 10) Setting up of model driving training institutes in States and refresher training to drivers of Heavy Motor Vehicle in the unorganized sector.
- 11) Advocacy/Publicity campaign on road safety through the electronic and print media.
- 12) Tightening of safety standards for vehicles like Seat Belts, anti-lock braking system etc.
- 13) High priority has been accorded to identification and rectification of black spots (accident prone spots) on national highways.
- 14) Guidelines for identification and rectification of black spots, carrying out road safety audits and preparation of road safety improvement proposals on NHs and also guidelines on implementation of road safety engineering measures on state roads under Central Road Fund (CRF) have been issued.
- 15) 789 black spots based on fatalities in 2011,2012,2013 and 2014 calendars years have been identified. So far 189 spots have already been rectified. Rectification measures at 256 spots have been sanctioned which are in various stages of implementation. 138 spots are on State Government roads / with other agencies. The balance 206 spots would be taken separately or would be rectified as part of ongoing projects.
- 16) As a measure of supplementing the efforts of States / UTs for minimizing the accident potential at the identified locations / stretches through engineering improvement on state roads, Ministry of Road Transport & Highways had taken a decision to sanction road safety works on state roads with an earmarked allocation of 10% of funds allocated to the state roads under Central Road Fund.
- 17) Ministry has delegated powers to Regional Officers of MORTH for technical approval to the detailed estimates for rectification of identified Road Accident black spots for expediting the rectification process to ensure safety of road users.

(d) Ministry has evolved a protocol for identification of road accident black spots on National Highways vide Office Memorandum Number RW/NH/15017/109/2015/P&M (RSCE) dated 28-10-2015.

Ministry has also issued a circular dated 04/07/2018 in which makes it mandatory to carry out road safety Audit for all the new road projects .

Short term rectification measures have been implemented on all Blackspot locations. Long term rectification measures are being taken. 222 Blackspots out of 506 are already rectified by National Highways Authority of India.

(e) Indian Road Congress (IRC-11-2015) "Recommended Practice for The Design and Layout of Cycle Track" provides a comprehensive overview to make cycle friendly infrastructure.

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF LOK SABHA UNSTARRED QUESTION NO. 630 ANSWERED ON 13/12.2018 ASKED BY SHRI GEORGE BAKER: SHRI PARBHUBHAI NAGARBHAI VASAVA: SHRI SHIV KUMAR UDASI: SHRI ANIL SHIROLE: "ROAD ACCIDENTS".

Number of accidents and Persons Killed in Road Accidents in India during the calendar years : 2016 to 2017

Sl. No.	States/UTs	Number of Road Accidents		Persons killed	
		2016	2017	2016	2017
1.	Andhra Pradesh	24888	25727	8541	8060
2.	Arunachal Pradesh	249	241	149	110
3.	Assam	7435	7170	2572	2783
4.	Bihar	8222	8855	4901	5554
5.	Chhattisgarh	13580	13563	3908	4136
6.	Goa	4304	3917	336	328
7.	Gujarat	21859	19081	8136	7289
8.	Haryana	11234	11258	5024	5120
9.	Himachal Pradesh	3168	3114	1271	1203
10.	Jammu & Kashmir	5501	5624	958	926
11.	Jharkhand	4932	5198	3027	3256
12.	Karnataka	44403	42542	11133	10609
13.	Kerala	39420	38470	4287	4131
14.	Madhya Pradesh	53972	53399	9646	10177
15.	Maharashtra	39878	35853	12935	12264
16.	Manipur	538	578	81	136
17.	Meghalaya	620	675	150	182
18.	Mizoram	83	68	70	60
19.	Nagaland	75	531	46	41
20.	Odisha	10532	10855	4463	4790
21.	Punjab	6952	6273	5077	4463
22.	Rajasthan	23066	22112	10465	10444
23.	Sikkim	210	196	85	78
24.	Tamil Nadu	71431	65562	17218	16157
25.	Telangana	22811	22484	7219	6596
26.	Tripura	557	503	173	161
27.	Uttarakhand	1591	1603	962	942
28.	Uttar Pradesh	35612	38783	19320	20124
29.	West Bengal	13580	11631	6544	5769
30.	Andaman & Nicobar Islands	238	189	17	21
31.	Chandigarh	428	342	151	107
32.	Dadra & Nagar Haveli	70	67	46	43
33.	Daman & Diu	71	79	38	36
34.	Delhi	7375	6673	1591	1584
35.	Lakshadweep	1	1	1	0
36.	Puducherry	1766	1693	244	233
	Total	480652	464910	150785	147913
